DIRECTORATE OF REVENUE INTELLIGENCE
DRUM SHAPE BUILDING: I.P.BHAVAN: I.P. ESTATE, NEW DELHI
FAX NO. 23370954, TEL: 23378629, 23379871; E-MAIL: drilgrsadmin-cbec@nic.in
DRI.F.No A-44014/01/2020-Estt
Dated: 08.2020

To,

All Pr. Chief Commissioners of Customs,
All Pr. Chief Commissioners of GST,
All Pr. Director Generals,
All Chief Commissioners of Customs,
All Chief Commissioners of GST,
All Director Generals,
The Chief Departmental Representatives.

Madam/ Sir,

Subject: - Selection of IRS (C&CE) Officers for COIN postings at Singapore,
New York, Brussels, Moscow, Kathmandu and Birgunj (Nepal) - reg.

It is to inform that as per the directions of the Board vide letter F.No A-35017/74/2020-
Ad.II dated 07.08.2020, the process of selection of IRS (C&CE) officers for the following
COIN postings is to be taken up by this Directorate –

(i) First Secretary (Commerce), HCI, Singapore
(ii) Consul (Trade), CGI, New York
(iii) First Secretary (Trade), HCI, Brussels
(iv) First Secretary (Trade), HCI, Moscow
(v) First Secretary (Economics), HCI, Kathmandu
(vi) Consul (Commerce), CGI, Birgunj (Nepal)

2. The Criteria/Procedure for selection of the officers for the aforesaid six posts, as
approved by the competent authority, is enclosed with this letter.

3. It is requested that the applications for the said posts may be invited from amongst the
officers in the grade of Additional/ Joint Commissioner of GST, Customs & Central Excise
working under your jurisdiction(s). The applicants should be directed to clearly specify the
experience gained by them in each of the relevant fields as indicated in the enclosed
annexure. The duration and the place of posting(s), when experience was gained, should
also be clearly mentioned. The applicants should also submit the Statement of Purpose (SOP) along with their respective applications.

4. It is requested that you may verify the information furnished by each applicant and forward the applications to the undersigned latest by 31.08.2020 by speed-post as well as via e-mail on drihqrsadmin-cbec@nic.in mentioning the subject as "Application for selection of IRS (C&CE) Officers for COIN postings at Singapore, New York, Brussels, Moscow, Kathmandu and Birgunj (Nepal) - Name of the officer." The application(s) must be forwarded by the concerned Member/ Pr. Chief Commissioner/ Pr. Director General/ Chief Commissioner/ Director General. For officers on deputation, duly verified application may be submitted through their Competent Authority.

Yours faithfully,

Encl: As above.

(Vivek Chaturvedi)
Pr. Additional Director General

Copy to –

1. The Chairman, CBIC and all Members of CBIC, Ministry of Finance, New Delhi with a request to forward applications of Additional/ Joint Commissioners working under their charge in the Board as well as any Authority/ Commissioner under their charge.
2. All Zonal Pr. ADGs/ ADGs of DRI for similar action.
3. The Web Master, CBIC with the request to upload the Circular on CBIC’s website.
4. Confidential / Guard File.

Encl: As above.

(Vivek Chaturvedi)
Pr. Additional Director General
IMMEDIATE
TIME BOUND

F. No.- A. 35017/ 74/2020 - Ad. II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

*****

North Block, New Delhi
Dated, the 10th August, 2020

To,
The Director General,
Directorate of Revenue Intelligence,
‘D’ Block, Indraprastha Bhawan (7th Floor),
New Delhi -110002

Subject: Selection of IRS (C&CE) officers for COIN postings at Singapore, New York, Brussels, Moscow, Kathmandu and Birgunj (Nepal) - regarding

Sir,

In continuation of Board’s letter dated 08.08.2020 on the above cited subject, I am directed to inform that it has decided that while issuing the circular for inviting applications from officers for selection to the subject posts; the officers may also be asked to submit a Statement of Purpose (SOP), in 1000 words, detailing how his/her knowledge, experience and commitment will facilitate collection of information on intelligence frauds/smuggling, communication skills including knowledge of foreign language will further the ease of doing business and in augmentation of taxes.

2. It is, therefore, requested that necessary changes may be incorporated to the circular to be issued by DRI.

Yours faithfully,

(Ruchita Vij)
Deputy Secretary to the Government of India
Tele: 23095525
F. No.- A. 35017/74/2020 - Ad. II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

*****

North Block, New Delhi
Dated, the 7th August, 2020

To,
The Director General,
Directorate of Revenue Intelligence,
‘D’ Block, Indraprastha Bhawan (7th Floor).
New Delhi -110002

Subject: Selection of IRS (C&CE) officers for COIN postings at Singapore, New York, Brussels, Moscow, Kathmandu and Birgunj (Nepal) - regarding

Sir,

I am directed to refer to DRI’s letter No. A-44014/01/2017-Estt/863 dated 14.07.2020 on the subject mentioned above and to say that the Board has decided to initiate the selection process for selection of IRS (C&CE) officers to the following posts: (i) First Secretary (Commerce), HCI, Singapore; (ii) Consul (Trade), CGI, New York; (iii) First Secretary (Trade), HCI, Brussels; (iv) First Secretary (Trade), HCI, Moscow; (v) First Secretary (Economics), HCI, Kathmandu and (vi) Consul (Commerce), CGI, Birgunj (Nepal).

2. The criteria/procedure for selection of officers for COIN postings to be followed is given in the Annexure.

3. It is requested that the applications for the aforementioned six posts may be invited from officers in the grade of Additional/Joint Commissioner working in the field through their Pr. Chief Commissioners/Pr. Directors General/Chief Commissioners/Directors General and those working in Board through their respective Members. While inviting the applications, the eligibility criteria as given in the Annexure may be indicated in the circular. The applicants may be asked to route their applications through proper channel i.e. through the concerned Members/Pr. CCs/Pr. DGs/CCs/DGs.

4. The last date for receipt of applications may be indicated as 31.08.2020. The report of the Evaluation Committee, along with complete documents in respect of the officers, should reach the Board positively by 12.10.2020.

Yours faithfully,

(Ruchita Vij)
Deputy Secretary to the Government of India
Tele: 23095525

Encl: As above
ANNEXURE

Subject : Criteria/procedure for selection of IRS(C&CE) Officers for COIN postings.

The following criteria/procedure for selection of IRS(C&CE) officers for COIN postings:

1. Criteria:

(a) 25 marks shall be awarded on the basis of APARs of the last five years (5 marks for ‘Outstanding’, 4 marks for ‘Very Good’ and 3 for ‘Good’). In case of NRC for any year, the APAR of the year prior to five years may be assessed.

(b) For filling up all posts, 25 marks shall be awarded based on relevant experience in anti-smuggling, anti-evasion and other international trade-related activities.

Experience in the following fields shall be considered relevant:

(i) DRI, Customs (Preventive) charge, Airport etc., involving intelligence gathering and investigation.
(ii) CEI, work relating to anti-evasion in a Central Excise Commissionerate requiring collection of intelligence and investigations as part of job profile.
(iii) Central Excise Divisions having preventive activities.
(iv) CEIB, NCB and Directorate of Enforcement.
(v) Multilateral / Regional / Bilateral Negotiations in International Trade.
(vi) Matters related to international trade defence, trade facilitation and related dispute settlement or in intelligence collection activities in posts under any other Ministry/Department etc.

There shall be 5 marks for each year of relevant experience, subject to a maximum total 25 marks. The relevant 5 years experience should be counted out of total experience of the officer.
2. Procedure:

(a) The applications for the vacant posts shall be invited by the DG(DRI) while indicating the eligibility criteria to all Chief Commissioners / Directors General or in respect of officers working in Board, to their respective Members. The applicants can route their applications through their CCs/DGs/Members.

(b) After scrutiny of applications, DG(DRI) shall compile a list of officers who meet the eligibility criteria and send it to Board.

(c) The Board shall provide HOPs and APARs of the concerned officers along with their vigilance status to the DG(DRI) for evaluation.

(d) An Evaluation Committee comprising DG(DRI), DG(CEI), DG(NACEN) and DG(HRD) shall evaluate the service records of the concerned officers taking into account the prescribed criteria.

(e) DG(DRI) shall forward minutes of proceedings of the Committee along with evaluation chart indicating marks given to each candidate on assessment of their APARs and work experience.

(f) A Board level Committee comprising Chairman(CBEC), Member(P&V), Member(Customs) and DG(DRI) shall interview officers who secure 60% marks (i.e. 30 out of 50) and above, based on assessment by the Evaluation Committee.

(g) Maximum marks for interview will be 10.

(h) The Board, after taking into account the marks secured by an officer in the interview and the marks given by the Evaluation Committee, shall recommend a panel of three officers for each post for approval of Hon'ble FM.

(i) As per procedure, after obtaining Hon'ble FM's approval, the panel shall be forwarded to MEA for their concurrence followed by reference to ACC for final approval.